

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.4 – IA 997 of 2022
In
CP(IB) 554 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Central Bank of India
V/s
Silver Protiens Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 17/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Aditya Raval, Adv.
For the Respondent :

ORDER

IA 997 of 2022

The 7th Progress report for the Quarter ended on 30th September, 2022 is filed by the Liquidator. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 997 of 2022 stands disposed of.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**